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complaints or suggestions are brought to the notice of the Government, appropriate action will be taken.

(b) Railways have taken a number of steps such as adoption of modern culinary techniques, use of modern kitchen gadgets and equipment, setting up of base kitchens to provide 'ready-to-serve" meals on trains, procurement of raw material and ingredients from standard sources etc. to further improve the quality of service and food on trains.

## Construction of Production platform at the Bombay High

•161. SHRIMATI SARASWATI PRADHAN: SHRIMATI SUSHILA SHANKAR ADIVAREKAR; SHRIMATI PRATIBHA SINGH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;

- (a) whether it is a fact that global tenders have been invited for offer of contract for installing a giant oil production platform at the Bombay High;
- (b) if so, what are the names of the firms from which quotations have been received together with the terms offered by them; and
- (c) whether contract for work has since been awarded and if so, what is the name of the firm to which it has been awarded?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) A press advertisement was issued by the ONGC on June 6, 1977—which appeared in various newspapers between the 7th and the 11th June, 1977—inviting proposals from contractors possessing the stipulated experience for fabricating, towing and erecting inter-alia one process platform (BHN Platform) at Bombay High. The advertisement shows that

the tender documents could be obtained from the ONGC by August 15, 1977 and that the bids should be submitted by September 30, 1977.

- (b) Does not arise.
- (c) Does not arise.

## श्रीषध उद्योग में श्रनुसंधान श्रीर विकास

- \*162. डा० लोकेश चन्द्र : पेट्रोलियम, रसायन और उर्वरक मन्त्री यह बताने की कुपा करेंगे कि :---
- (क) क्या ग्रीषधों के ग्रायात की श्रावश्यकता को पूर्णतः समाप्त करने के उद्देश्य से ग्रीषध निर्माण उद्योग में ग्रनसंधान ग्रौर विकास को प्रोत्साहित करने के लिए कोई योजना सरकार के विचाराधीन है : ग्रौर
- (ख) भारतीय श्रीषध निर्माण उद्योग के विकास के लिये बहराष्ट्रीय कम्पनियों के विस्तार पर क्या प्रतिबन्ध लगाये गये हैं ?

## Research and development in drug **Industry**

- •162. DR. LOKESH CHANDRA: Will the Minister of PETROLEUM. CHEMICALS AND FERTILISERS be pleased to state:
- (a) whether there is any scheme under Government's consideration to intensify research and development in the pharmaceutical industry with the aim of completely obviating the necessity of import of drugs; and
- (b) what restrictions have been imposed on the expansion of multinational companies with a view to develop Indian pharmaceutical industry?]

पेट्रोलियम, रसायन ग्रौर उर्वरक मंत्री (श्री हेमवती नन्दन बहुगुणा): (क) ग्रीषध उद्योग में अनुसंधान को बढ़ावा देने और उसका

t [] English translation.

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विस्तार करने के लिए निम्नलिखित कदम उठाये गये है :---

- (1) एम० ग्रार० टी० पी० ग्रधि-नियम ग्रौर विदेशी मद्रा विनियमन ग्रधिनियम के श्रन्तर्गत ग्राने वाले उपक्रमों को छोडकर अन्य श्रीद्योगिक उपक्रमों को, जो वैज्ञानिक और भौद्योगिक अनुसंधान परिषद् द्वारा स्थापित प्रयोगशालाओं में प्रयोगशाला तथा विज्ञान और प्रौद्योगिकी विभाग द्वारा स्वीकृत प्रयोग-शालाओं द्वारा विकसित प्रौद्योगिकी पर श्राधारित मदों का निर्माण करते हैं, श्रौद्यो-गिक विकास एवं विनियमन अधिनियम के लाइसेंसिंग प्रावधानों से छुट दी जाएगी। प्राथमिकता ग्रीर ग्रर्थ व्यवस्था के साथ सम्बन्धों को ध्यान में रखते हुए विज्ञान ग्रौर प्रौद्योगिकी विभाग द्वारा स्वीकृत प्रयोजनाम्रों के संबंध में ग्रौद्योगिक उपक्रमों की ग्रोर मे राष्ट्रीय प्रयोगशालाग्रों द्वारा किये गये प्रस्तावित यनसंधान के लिये भी यह सुविधा उपलब्ध है।
- (ii) 1977-78 के लिये ग्रायात व्यापार नियंत्रण नीति के ग्रनुसार सभी मान्यता प्राप्त ग्रनुसंधान ग्रीर विकास एकक अनसंधान और विकास कार्य के लिये अपने कच्चे माल, घटकों, उपकरणों, श्रीजारों ग्रार सरणीवद्ध मदों का बिना लाइसेंस के प्रति वर्ष 5 लाख रुपये का आयात करने के पान होंगे।

श्रीवध उद्योग में अनेक श्रीवध निर्माता एककों ने अपने ग्रनसंधान और विकास एककों की स्थापना कर ली है। हाथी समिति ने भी अनुसंधान और विकास पर कुछ सिफारिशें की हैं छीर वे सरकार के विचाराधीन हैं, हाथी समिति की सिफारिशों श्रीर उन पर सरकार के निर्णय के श्राधार पर अनसंधान का विस्तार करने के लिये जो भी कार्यवाही आवश्यक हो वह की जाएगी।

(ख) ग्रीपधों के निर्माण के लिए लाइसेंस के बारे में एक प्रवरण नीति, देश में कार्य कर रही विदेशी ग्रीषघ फर्मों के लिए अपनाई जा रही है। इसके अलावा वे उन विनियमन प्रावधानों द्वारा भी अभिशासित है, जिसमें विभिन्न अधिनियम, जैसे विदेशी मुद्रा विनियम अधिनियम, 1973, कैपिटल इशूज एक्ट, 1949, उद्योग (विकास ग्रौर ग्रनुसंधान) ग्रिधिनियम, 1951 मोनाप्लीज एण्ड रिस्ट्रक्टिव ट्रेंड प्रेक्टिसिस एक्ट, 1969, कम्पनी ग्रधिनियम, 1956 ग्रौर ग्रन्य लाग् कानुन शामिल हैं। इन ग्रधिनियमों में यह सुनिश्चित किया जाता है कि विदेशी कम्प-नियां राष्ट्रीय प्राथमिकता की सीमा के ग्रन्तर्गत कार्य कर रही है।

to Questions

t[THE MINISTER OF PETROLEUM, CHEMICALS AND FERTI-LIZERS (SHRI H. N. BAHUGUNA): (a) The following steps have been taken to promote and intensify the research in the druing industry;-

- (i) Industrial undertakings, other than those falling within the per-view of the MRTP Act and FERA which the manufacture of any item based on the technology developed by any of the laboratories established by the Council of Scientific and Industrial Research and laboratories approved by the Department of Science and Tech. nology will be exempted from the Licensing provisions of **IDR** the This facility will also available in respect of sponsored research' undertaken by National Laboratories on behalf of industrial undertakings, in respect of projects approved by the Deptt. of Science & Technology having due regard to their priority and relevance to economy.
  - (ii) As per Import Trade Control Policy for 1977-78 all recognised research and development units will be eligible to import their require.
  - t[] English translation.

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merits of raw materials, components, instruments, equipment and canalized items etc., for research and development purposes without a licence upto Rs. 5 lakhs per annum.

In the Drug industry a number of Drug manufacturing units have re. gistered their R&D units. The Hathi Committee have also made come re. commendations on research and development and they are under con. sideration of Government. Such action as may be necessary to intensify research on the basis of the Hathi Committee's recommendations and Government's decision thereon will be taken.

(b) A selective policy in regard to licensing for the manufacture of drugs is being followed in respect of foreign drug firms operating in the country. Apart from this, they are also governed by the regulatory pro. visions contained in the various enactments such as the Foreign Ex. change Regulation Act, 1973, the Capital Issues (Control) Act, 1949, the Industries (D&R) Act, 1951, the Monopolies & Restrictive Trade Practices Act, 1969, the Companies Act 1956 and the applicable legis-lations. enactments ensure that the foreign companies operate within the ambit of national priori-

जम्म भ्रौर काश्मीर विधान सभा के चुनाव में कथित ग्रनियमितताएं

> \* 163. श्री प्रकाशबीर शास्त्री : श्री कल्प नाय राय: श्रीमती विद्यावती चतुर्वेदी : श्री मोहम्मद उस्मान श्रारिफ : श्री मुल्लान सिंहः

क्या विधि, न्याय धौर कम्पनी कार्य भंती यह बताने की कृपा करेंगे कि :

(क) क्या जम्म-काश्मीर विधान सभा के फ्छिले चुनाव में कछ ग्रनियमितताश्रों शिकायत मिली हैं;

- (ख) यदि हां, तो ये शिकायतें किस प्रकार की हैं,;
- (ग) सरकार ने उन पर क्या कार्य-वाही की है; ग्रीर
- (घ) क्या कुछ निवचिन क्षेत्रों में मतदाताओं को मतदान से रोकने अथवा , अवैध मत डालने के भी समाचार मिले हैं?

## Alleged irregularities in the Jammu and Kashmir Legislative Assembly polls

-163. SHRI PRAKASH VEER SHASTRI: SHRI KALP NATH RAI: SHRIMATI **VIDYAWATI** CHATURVEDI: SHRI MOHAMMED USMAN ARIF: SHRI SULTAN SINGH:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have received any complaints alleging irregularities in the last elections to the Jammu and Kashmir legislative Assembly;
- (b) if so, what is the nature of these complaints;
- (c) what action Government have taken thereon; and
- (d) whether any reports regarding preventing of voters from casting their votes or rigging in some constituencies have also been received?]

विधि, न्याय ग्रीर कम्पनी कार्य मंत्री (श्री शान्ति भवण) (क) ग्रीर (ख) निर्वाचन ग्रायोग को 10-सोपुर विधान सभा निर्वाचन क्षेत्र में मतदान केन्द्र सं० 33-सूल्-क के बारे

+[] English translation.